

HIGH COURT OF JUDICATURE AT ALLAHABAD
NOTIFICATION

DATED: ALLAHABAD: JANUARY 07, 2020

No. 77 /Admin. (Services)/2020

Pursuant to Government's O.M. No. 944/II-4-2019-3(2)/1993 Dated 03.01.2020, Sri **Swatantra Prakash**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur is appointed/posted as Joint Registrar (Judicial), U.P. State Public Services Tribunal, Lucknow on deputation basis.

BY ORDER OF THE COURT

Sd/-
(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL

No. 13/Admin. (Services)/2020 Dated: Allahabad : January 13, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Chairman, U.P. State Public Services Tribunal, Lucknow.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
9. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officer mentioned above shall handover charge of his present posts and shall proceed to take over charge of his new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

10. Sri Swatantra Prakash, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

You shall handover charge of your present posts and shall proceed to take over charge of your new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
16. The Deputy Registrar (Misc.), High Court, Allahabad.
17. The Section Officer (Admin.A-3), Section, High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. Private Secretaries to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**